

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 08.10.2014
Court No. 1
Item No. 56

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 2767 OF 2014
WITH PRAYER FOR INTERIM RELIEF

SATISH KUMAR DWIVEDI

...PETITIONER(S)

VERSUS

STATE OF U.P & ORS.

...RESPONDENT(S)

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 13.01.2014, when the Court was pleased to pass the following order:

“Delay condoned.
Notice.”

Accordingly, show cause notice was issued to all the four respondents on 06.02.2014 through registered A.D post. Mr. Gaurav Dhingra, Advocate has put in appearance on behalf of all the respondents and has also filed Counter Affidavit and the same is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

Thereafter, the matter above mentioned was lastly listed before the Court of Ld. Registrar on 11.09.2014, when he was pleased to pass the following order:

“The matter falls under the complete category.
Registry to process for listing before the Hon'ble Court, as
per rules.”

In view of the above said order, the matter is listed before the Hon'ble Court with this office report.

Dated this the 27th day of September, 2014.

ASSISTANT REGISTRAR

Copy to:

Dr. Kailash Chand, Advocate
Mr. Gaurav Dhingra, Advocate

ASSISTANT REGISTRAR